

रेल मंत्री (श्री ए० बी०ए० गनी खान चौधरी) : (क) जी, नहीं ।

(ख) जी, नहीं ।

(ग) जी, नहीं ।

Comparative Maintenance and Operating costs for steam, diesel and electric services

842. SHRI LAKHAN SINGH:

SHRI HARI SHANKAR BHABHRA:

SHRI KALRAJ MISHRA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the comparative maintenance and operating costs in terms of money for steam, diesel and electric services per 1000 GTKMs for Broad Gauge goods-services are approximately 85, 17 and 19 respectively;

(b) whether huge expenditure is being incurred on steam services even on electrified routes; and

(c) whether highly costly steam engine services are still being allowed to continue in place of diesel and electric engines, which are considered to be cheap?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) Yes Costs relate to 1982-83 (Estimated).

(b) No.

(c) No. Diesel and Electric engines are used wherever possible in place of steam engines.

Representative General Body meeting of Super Bazar

843. SHRI LAKHAN SINGH:

SHRI HARI SHANKAR BHABHRA:

SHRI KALRAJ MISHRA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply to Unstarred Question 315

given in the Rajya Sabha on the 23rd February, 1983 and state:

(a) whether the bye-laws of the Co-operative Stores (Super Bazar) Delhi provide for a representative General Body meeting;

(b) whether the Super Bazar was started in 1966 and during these 17 years not a single meeting of its shareholders has been held as yet;

(c) whether it is a fact that draft rules for convening a representative General Body meeting are now under consideration; and

(d) the reasons for delay in framing such rules?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) to (d) No meeting of the shareholders of the Super Bazar has been held so far. The bye-laws of the Co-operative Store (Super Bazar) Limited, Delhi provide for a Representative General Body meeting, because of the large industrial membership. Rules for convening a Representative General Body Meeting are still under consideration of the Managing Committee.

Foodgrains bungling

844. DR. BHAI MAHAVIR:

SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the details of the Rupees five crore bungling in foodgrains as referred to in the 'Business of India' of February, 14-27)

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): From the News Report, it cannot be gleaned as to which specific issue the reference pertains to. As such it is not possible to give any specific answer.